NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/148/2016

NAME OF THE PETITIONER(S)

: Subash Vasudevan

NAME OF THE RESPONDENT(S)

: M/s Vijaya Luxury Housing Project Private Ltd. & 7 x

Others

UNDER SECTION

: 397/398 & 403

S.No. NAME (IN CAPITAL) **SIGNATURE**

DESIGNATION

REPRESENTATION BY WHOM

1. SRI VARSHINI

COUNTEL FOR

Y. HAHESH AND

ACCOCPATES

Counsel for petitioner called but absent. Shri Sri Varshini, counsel for R3 & R4 present. Time extended for filing of rejoinder by counsel for petitioner. Put up on 16.01.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)